## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 63 OF 2016**

Dated: 7<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Orissa Power Consortium Ltd. .... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Rutwik Panda

Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

Ms. Shruti Awasthi for R-3

## <u>ORDER</u>

The matter is adjourned to <u>14.01.2019</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Pr/js